

IN THE HIGH COURT OF ORISSA, CUTTACK

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Copies.

Report on :13-03-2024

Date : 13.03.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Deal ing Sect ion	Se at
1	24203 /2024	13.03.2 024	ABLAP L- 2034/ 2024	HK DASH	C.O.		Order Dtd. 2024- 03-11		(S ea t No -)
2	24204 /2024	13.03.2 024	ABLAP L- 2033/ 2024	J PRADHAN	C.O.		Order Dtd. 2024- 03-11		(S ea t No -)
3	24205 /2024	13.03.2 024	ABLAP L- 1635/ 2024	S BARIK	C.O.		Order Dtd. 2024- 02-28		(S ea t No -)
4	24206 /2024	13.03.2 024	ABLAP L- 2035/ 2024	PK BARIK	C.O.		Order Dtd. 2024- 03-11	BAIL- 2	(S ea t No - 7)
5	24207 /2024	13.03.2 024	WP (C) - 5571/ 2024	R CH ROUT	C.O.		Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
6	24208 /2024	13.03.2 024	FAO- 858/2 019	A.K.PANDA	C.O.		Judgement Dtd. 2024-02-20	MISC. APPEA L SEC.	(S ea t No - 5)
7	24209	13.03.2	WP (C)	B K MOHARANA	C.O.		Order Dtd. 2024-	WRIT	(S

	/2024	024	- 8138/ 2022				03-12	BRANCH (DIVISION BENCH -2)	eat t No - 11 3)
8	24210 /2024	13.03.2 024	WP (C) - 9298/ 2021	NIRANJAN ROUT	C.O.		Order Dtd. 2024- 03-12	WRIT BRANCH (DIVISION BENCH -1)	(S eat t No - 10 2)
9	24211 /2024	13.03.2 024	WP (C) - 5693/ 2024	B.B.MALLICK	C.O.		Order Dtd. 2024- 03-12	WRIT BRANCH (DIVISION BENCH -2)	(S eat t No - 10 9)
10	24212 /2024	13.03.2 024	WP (C) - 9298/ 2021	P N NAYAK	C.O.		Order Dtd. 2024- 03-12	WRIT BRANCH (DIVISION BENCH -1)	(S eat t No - 10 2)
11	24213 /2024	13.03.2 024	WP (C) - 5527/ 2024	T.K.NAYAK	C.O.		Order Dtd. 2024- 03-12	WRIT BRANCH (DIVISION BENCH -1)	(S eat t No - 10 8)
12	24215 /2024	13.03.2 024	WP (C) - 32125 /2022	K K JENA	C.O.		Order Dtd. 2024- 03-12	WRIT BRANCH (DIVISION BENCH -3)	(S eat t No - 11 7)
13	24216 /2024	13.03.2 024	WP (C) - 5573/ 2024	L.K.NAYAK	C.O.		Order Dtd. 2024- 03-12	WRIT BRANCH (DIVISION BENCH -1)	(S eat t No - 10 8)
14	24218 /2024	13.03.2 024	WP (C) - 32125 /2022	GANESH CH. JENA	C.O.		Order Dtd. 2024- 03-12	WRIT BRANCH (DIVISION BENCH -1)	(S eat t No - 10 8)

								BENCH -3)	11 7)
1 5	24219 /2024	13.03.2 024	WP (C) - 5577/ 2024	B.K.SINGH	C.O.		Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
1 6	24220 /2024	13.03.2 024	WP (C) - 5569/ 2024	D.SWAIN	C.O.		Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
1 7	24221 /2024	13.03.2 024	WP (C) - 5570/ 2024	D.SINGH	C.O.		Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
1 8	24222 /2024	13.03.2 024	WP (C) - 5220/ 2024	R.C.ROUT	C.O.		Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 5)
1 9	24223 /2024	13.03.2 024	WP (C) - 5666/ 2024	PRASANJIT BEHERA	C.O.		Order Dtd. 2024- 03-12	WRIT BRANC H-3	(S ea t No - 12)
2 0	24224 /2024	13.03.2 024	FAO- 698/2 018	D BISWAL	C.O.		Order Dtd. 2024- 02-20	MISC. APPEA L SEC.	(S ea t No - 2)
2 1	24226 /2024	13.03.2 024	WP (C) - 5665/ 2024	PRASANJIT BEHERA	C.O.		Order Dtd. 2024- 03-12	WRIT BRANC H-3	(S ea t No - 12)
2 2	24227 /2024	13.03.2 024	FAO- 7/202 2	D BISWAL	C.O.		Order Dtd. 2024- 02-20	MISC. APPEA L	(S ea t

								SEC.	No - 2)
2 3	24229 /2024	13.03.2 024	FAO- 497/2 019	A K PANDA	C.O.		Order Dtd. 2024- 02-20	MISC. APPEA L SEC.	(S ea t No - 2)
2 4	24230 /2024	13.03.2 024	WP (C) - 5446/ 2024	SURENDRA KUMAR SAHOO	C.O.		Order Dtd. 2024- 03-12	WRIT BRANC H-1	(S ea t No - 2)
2 5	24232 /2024	13.03.2 024	FAO- 162/2 023	NK ROUT	C.O.		Order Dtd. 2024- 02-20	MISC. APPEA L SEC.	(S ea t No - 2)
2 6	24233 /2024	13.03.2 024	FAO- 689/2 018	AK PANDA	C.O.		Order Dtd. 2024- 02-20	MISC. APPEA L SEC.	(S ea t No - 2)
2 7	24234 /2024	13.03.2 024	FAO- 696/2 020	A K PANDA	C.O.		Order Dtd. 2024- 02-20	MISC. APPEA L SEC.	(S ea t No - 5)
2 8	24235 /2024	13.03.2 024	WP (C) - 5466/ 2024	N.K.SATAPATHY	C.O.		Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
2 9	24236 /2024	13.03.2 024	FAO- 504/2 020	J C BARAL	C.O.		Order Dtd. 2024- 02-20	MISC. APPEA L SEC.	(S ea t No - 9)
3 0	24237 /2024	13.03.2 024	WP (C) - 5791/ 2024	L.PRADHAN	C.O.		Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)

3 1	24238 /2024	13.03.2 024	FAO- 504/2 020	B K SWAIN	C.O.		Order Dtd. 2024- 02-20	MISC. APPEA L SEC.	(S ea t No - 9)
3 2	24239 /2024	13.03.2 024	WP (C) - 9111/ 2018	B.K.SWAIN	C.O.		Order Dtd. 2024- 03-11	WRIT BRANC H-8	(S ea t No - 39)
3 3	24241 /2024	13.03.2 024	WP (C) - 4299/ 2024	R K BARIK	C.O.		Order Dtd. 2024- 03-11	WRIT BRANC H-4	(S ea t No - 27)
3 4	24242 /2024	13.03.2 024	WP (C) - 5496/ 2024	K C SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024- 04-02	WRIT BRANC H-1	(S ea t No - 2)
3 5	24243 /2024	13.03.2 024	WP (C) - 5590/ 2024	M.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
3 6	24244 /2024	13.03.2 024	WP (C) - 27879 /2019	B.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024- 03-11	WRIT BRANC H-1	(S ea t No - 4)
3 7	24245 /2024	13.03.2 024	WP (C) - 5482/ 2024	C.R.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 03-12	WRIT BRANC H-1	(S ea t No - 2)
3 8	24246 /2024	13.03.2 024	WP (C) - 5782/ 2022	B.K.MAHARANA	C.O.	COURT NO. 1	Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 3)
3	24248	13.03.2	FAO-	B K SWAIN	C.O.	COURT	Order Dtd. 2024-	MISC.	(S

9	/2024	024	1000/ 2019			NO. 1	02-20	APPEAL SEC.	eat No - 9)
4 0	24250 /2024	13.03.2 024	WP (C) - 5484/ 2024	C.R.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 03-12	WRIT BRANC H-1	(S eat No - 2)
4 1	24251 /2024	13.03.2 024	WP (C) - 5456/ 2024	C.R.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 03-12	WRIT BRANC H-1	(S eat No - 2)
4 2	24254 /2024	13.03.2 024	FAO- 641/2 019	M NAIK	C.O.	COURT NO. 1	Order Dtd. 2024- 02-20	MISC. APPEAL SEC.	(S eat No - 9)
4 3	24255 /2024	13.03.2 024	WP (C) - 27872 /2019	B.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024- 03-11	WRIT BRANC H-1	(S eat No - 4)
4 4	24256 /2024	13.03.2 024	WP (C) - 5519/ 2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024- 03-12	WRIT BRANC H-2	(S eat No - 34)
4 5	24257 /2024	13.03.2 024	FAO- 50/20 22	A SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024- 02-20	MISC. APPEAL SEC.	(S eat No - 2)
4 6	24258 /2024	13.03.2 024	WP (C) - 5451/ 2024	N.K.ROUT	C.O.	COURT NO. 1	Order Dtd. 2024- 03-12	WRIT BRANC H-1	(S eat No - 2)
4 7	24259 /2024	13.03.2 024	WP (C) - 5461/ 2024	N.K.ROUT	C.O.	COURT NO. 1	Order Dtd. 2024- 03-12	WRIT BRANC H-1	(S eat No -

									2)
48	24261/2024	13.03.2024	WP (C) - 5372/2024	M.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-8	(Seat No - 29)
49	24262/2024	13.03.2024	FAO-504/2019	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	MISC. APPEAL SEC.	(Seat No - 5)
50	24264/2024	13.03.2024	WP (C) - 5636/2024	A.PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-3	(Seat No - 12)
51	24265/2024	13.03.2024	WP (C) - 37286/2023	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-4	(Seat No - 27)
52	24266/2024	13.03.2024	FAO-563/2020	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	MISC. APPEAL SEC.	(Seat No - 9)
53	24267/2024	13.03.2024	WP (C) - 3220/2022	K.P.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH-2	(Seat No - 7)
54	24268/2024	13.03.2024	FAO-37/2019	Y DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	MISC. APPEAL SEC.	(Seat No - 9)
55	24269/2024	13.03.2024	WP (C) - 25635/2019	A.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-8	(Seat No - 40)

56	24271/2024	13.03.2024	WP (C) - 5472/2024	S.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANC H-1	(Seat No - 2)
57	24272/2024	13.03.2024	FAO-507/2020	B K PATI	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	MISC. APPEAL SEC.	(Seat No - 9)
58	24273/2024	13.03.2024	WP (C) - 5464/2024	N.K.ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANC H-1	(Seat No - 2)
59	24275/2024	13.03.2024	WP (C) - 5468/2024	A.P.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANC H-1	(Seat No - 2)
60	24276/2024	13.03.2024	BLAPL - 11077/2023	SK SINGH	C.O.	COURT NO. 8	Order Dtd. 2024-03-07	BAIL-2	(Seat No - 8)
61	24278/2024	13.03.2024	WP (C) - 5525/2024	S.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-12	WRIT BRANC H-2	(Seat No - 34)
62	24281/2024	13.03.2024	BLAPL - 11076/2023	SK SINGH	C.O.	COURT NO. 8	Order Dtd. 2024-03-07	BAIL-2	(Seat No - 8)
63	24282/2024	13.03.2024	WP (C) - 42034/2023	RAJAT KUMAR MISHRA	C.O.	COURT NO. 8	Order Dtd. 2024-03-04	WRIT BRANC H-8	(Seat No - 42)
64	24283/2024	13.03.2024	WP (C) - 5524/	S.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-12	WRIT BRANC H-2	(Seat

			2024						No - 34)
65	24284 /2024	13.03.2024	WP (C) - 5508/2024	C.R.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-03-12	WRIT BRANC H-2	(Seat No - 34)
66	24287 /2024	13.03.2024	WP (C) - 5488/2024	M.M.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-03-12	WRIT BRANC H-1	(Seat No - 2)
67	24288 /2024	13.03.2024	WP (C) - 14451 /2016	T BAG	C.O.	COURT NO. 8	Order Dtd. 2024-03-06	WRIT BRANC H-5	(Seat No - 21)
68	24289 /2024	13.03.2024	WP (C) - 5538/2024	M.R.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-03-12	WRIT BRANC H-2	(Seat No - 34)
69	24290 /2024	13.03.2024	WP (C) - 5278/2024	S.K.RATH	C.O.	COURT NO. 8	Order Dtd. 2024-03-11	WRIT BRANC H-7	(Seat No - 44)
70	24292 /2024	13.03.2024	WP (C) - 12876 /2022	S.K.RATH	C.O.	COURT NO. 8	Order Dtd. 2024-03-11	WRIT BRANC H-4	(Seat No - 38)
71	24293 /2024	13.03.2024	CONTC - 615/2024	S.K.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-12		(Seat No - 38)
7	24301	13.03.2	CRLA-	P.K. BARIK	C.O.	COURT	Order Dtd. 9999-	CRIMI	(S

2	/2024	024	1269/ 2023			NO. 5	12-31	NAL APPEA L	ea t No - 9)
7 3	24302 /2024	13.03.2 024	CRLA- 1353/ 2023	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31	CRIMI NAL APPEA L	(S ea t No - 9)
7 4	24303 /2024	13.03.2 024	ABLAP L- 2026/ 2024	S CHOUDHURY	C.O.	COURT NO. 5	Order Dtd. 2024- 03-11		(S ea t No - 9)
7 5	24304 /2024	13.03.2 024	CONTC - 605/2 024	B.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024- 03-12		(S ea t No - 9)
7 6	24305 /2024	13.03.2 024	CONTC - 635/2 024	SARAT DASH	C.O.	COURT NO. 5	Order Dtd. 2024- 03-12		(S ea t No - 9)
7 7	24306 /2024	13.03.2 024	CONTC - 1323/ 2024	TAPAN SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024- 03-12		(S ea t No - 9)
7 8	24307 /2024	13.03.2 024	CONTC - 1331/ 2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024- 03-12		(S ea t No - 9)
7 9	24308 /2024	13.03.2 024	CONTC - 640/2 024	DR.PURUSOTTAM CHULI, P.NATH, S.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024- 03-12	CONTE MPT	(S ea t No - 7)
8 0	24309 /2024	13.03.2 024	CONTC - 643/2 024	P.C.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024- 03-12		(S ea t No - 7)

81	24310/2024	13.03.2024	CRP-4/2024	S.R.MOHARANA	C.O.	COURT NO. 14	Order Dtd. 2024-03-06	CIVIL REVISION	(Seat No - 1)
82	24311/2024	13.03.2024	BLAPL - 10118/2023	A. K. SWAIN	C.O.	COURT NO. 14	Order Dtd. 2023-11-14	BAIL-1	(Seat No - 1)
83	24312/2024	13.03.2024	CONTC - 636/2024	SARAT DASH	C.O.	COURT NO. 14	Order Dtd. 2024-03-12		(Seat No - 1)
84	24313/2024	13.03.2024	CRLA-1138/2023	S K SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-03-12	CRIMINAL APPEAL	(Seat No - 9)
85	24314/2024	13.03.2024	CONTC - 830/2023	B.B.RAY	C.O.	COURT NO. 5	Order Dtd. 2024-03-12	CONTE MPT	(Seat No - 2)
86	24315/2024	13.03.2024	MATA-147/2019	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-03-12	FIRST APPEAL	(Seat No - 1)
87	24316/2024	13.03.2024	WP (C) - 5704/2024	SARADA NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
88	24317/2024	13.03.2024	MATA-44/2023	S MOHANTO	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	FIRST APPEAL	(Seat No - 4)
89	24318/2024	13.03.2024	WP (C) - 34114/2022	J D MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH (DIVI	(Seat No

								SION BRANCH -2)	- 11 3)
9 0	24319 /2024	13.03.2 024	WP (C) - 5696/ 2024	GD MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024- 03-12	WRIT BRANCH (DIVI SION BRANCH -2)	(S ea t No - 10 9)
9 1	24320 /2024	13.03.2 024	CRLMP - 296/2 024	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2024- 03-11	WRIT BRANCH H-3	(S ea t No - 14)
9 2	24321 /2024	13.03.2 024	CRLMP - 295/2 024	PRASANJIT BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024- 04-10	WRIT BRANCH H-3	(S ea t No - 14)
9 3	24322 /2024	13.03.2 024	WP (C) - 25111 /2019	M.R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024- 03-06	WRIT BRANCH H-2	(S ea t No - 9)
9 4	24323 /2024	13.03.2 024	WP (C) - 25111 /2019	N.K. SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 5000- 01-01	WRIT BRANCH H-2	(S ea t No - 9)
9 5	24324 /2024	13.03.2 024	CRLMP - 294/2 024	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024- 03-07	WRIT BRANCH H-3	(S ea t No - 14)
9 6	24325 /2024	13.03.2 024	ABLAP L- 5246/ 2022	KSHITISH	C.O.	COURT NO. 17	Order Dtd. 2024- 03-11	BAIL- 2	(S ea t No - 7)
9 7	24326 /2024	13.03.2 024	BLAPL - 14197 /2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2024- 03-11	BAIL- 1	(S ea t No

									-5)
98	24327/2024	13.03.2024	WP (C) - 4311/2023	S.K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-16	WRIT BRANCH-6	(Seat No - 35)
99	24328/2024	13.03.2024	WP (C) - 43111/2023	L. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-03-07	WRIT BRANCH-4	(Seat No - 38)
100	24329/2024	13.03.2024	BLAPL - 7066/2023	HK BISWAL	C.O.	COURT NO. 17	Order Dtd. 2024-03-11	BAIL-1	(Seat No - 6)
101	24331/2024	13.03.2024	WP (C) - 339/2024	S.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-03-06	WRIT BRANCH-2	(Seat No - 50)
102	24332/2024	13.03.2024	WP (C) - 339/2024	R.K. DEHURY	C.O.	COURT NO. 17	Order Dtd. 2024-03-06	WRIT BRANCH-2	(Seat No - 50)
103	24334/2024	13.03.2024	SAO-18/2023	BIBHUDHANANDA MUDULI	C.O.	DR (J)	Order Dtd. 2024-03-11		(Seat No - 50)
104	24336/2024	13.03.2024	WP (C) - 5172/2024	D. SWAIN	C.O.	DR (J)	Order Dtd. 2024-03-07	WRIT BRANCH-6	(Seat No - 36)
105	24338/2024	13.03.2024	WP (C) - 5172/	N. ROUT	C.O.	DR (J)	Order Dtd. 2024-03-07	WRIT BRANCH-6	(Seat

			2024						No - 36)
106	24340/2024	13.03.2024	WP (C) - 21234/2015	S.P. SAMANTA	C.O.	COURT NO. 6	Order Dtd. 2023-11-24	WRIT BRANC H-4	(Seat No - 27)
107	24342/2024	13.03.2024	WP (C) - 4856/2024	K.C. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-03-06	WRIT BRANC H-3	(Seat No - 11)
108	24344/2024	13.03.2024	WP (C) - 31404/2022	K.P. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-03-06	WRIT BRANC H-1	(Seat No - 1)
109	24346/2024	13.03.2024	WP (C) - 16169/2016	A. DASH	C.O.	COURT NO. 6	Order Dtd. 2024-03-07	WRIT BRANC H-3	(Seat No - 33)
110	24348/2024	13.03.2024	WP (C) - 19284/2016	S.R. OJHA	C.O.	COURT NO. 6	Order Dtd. 2024-03-06	WRIT BRANC H-6	(Seat No - 35)
111	24349/2024	13.03.2024	CRLRE V- 76/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 6	Order Dtd. 2024-04-02	CRIMINAL REVISION	(Seat No - 3)
112	24351/2024	13.03.2024	CMAPL - 704/2023	ASC, TRILOCHAN BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-03-06	M.J.C .	(Seat No - 3)
113	24352/2024	13.03.2024	WP (C) - 36638	S.K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-03-07	WRIT BRANC H-4	(Seat

			/2023						No - 46)
1 1 4	24354 /2024	13.03.2 024	WP (C) - 36638 /2023	P.K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024- 03-07	WRIT BRANC H-4	(S ea t No - 46)
1 1 5	24356 /2024	13.03.2 024	WP (C) - 5698/ 2024	N.K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024- 03-12	WRIT BRANC H-3	(S ea t No - 12)
1 1 6	24357 /2024	13.03.2 024	WP (C) - 5119/ 2024	C.R. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024- 03-11	WRIT BRANC H-6	(S ea t No - 36)
1 1 7	24360 /2024	13.03.2 024	WP (C) - 4948/ 2024	J.D. MUDULI	C.O.	COURT NO. 6	Order Dtd. 2024- 03-11	WRIT BRANC H-4	(S ea t No - 38)
1 1 8	24361 /2024	13.03.2 024	CRLMC - 632/2 024	J. PARDHAN	C.O.	COURT NO. 6	Order Dtd. 2024- 03-12	CRIMI NAL MISC	(S ea t No - 1)
1 1 9	24365 /2024	13.03.2 024	WP (C) - 5658/ 2024	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANC H-3	(S ea t No - 12)
1 2 0	24366 /2024	13.03.2 024	BLAPL - 286/2 024	BS SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-11		(S ea t No - 12)
1	24368	13.03.2	WP (C)	ASHIS KUMAR	C.O.	COURT	Order Dtd. 2024-	WRIT	(S

2 1	/2024	024	- 5382/ 2024	MISHRA		NO. 2 OLD	03-07	BRANC H-8	ea t No - 29)
1 2 2	24369 /2024	13.03.2 024	BLAPL - 198/2 024	BS SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-11		(S ea t No - 29)
1 2 3	24371 /2024	13.03.2 024	WP (C) - 5380/ 2024	ASHIS KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-07	WRIT BRANC H-8	(S ea t No - 29)
1 2 4	24373 /2024	13.03.2 024	BLAPL - 792/2 024	BS SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-11		(S ea t No - 29)
1 2 5	24376 /2024	13.03.2 024	ABLAP L- 15518 /2023	S.C. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-11	BAIL- 2	(S ea t No - 8)
1 2 6	24377 /2024	13.03.2 024	BLAPL - 706/2 024	TR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-11	BAIL- 2	(S ea t No - 9)
1 2 7	24379 /2024	13.03.2 024	ABLAP L- 15498 /2023	A.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-11	BAIL- 2	(S ea t No - 8)
1 2 8	24380 /2024	13.03.2 024	BLAPL - 531/2 024	B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-11		(S ea t No - 8)
1 2	24382 /2024	13.03.2 024	ABLAP L-	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023- 08-09	BAIL- 2	(S ea

9			6474/ 2023						t No - 9)
1 3 0	24385 /2024	13.03.2 024	CRLMC - 4738/ 2023	H.K. MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2024- 04-30	CRIMI NAL MISC	(S ea t No - 3)
1 3 1	24389 /2024	13.03.2 024	CRLMC - 5464/ 2023	P.R. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024- 04-30	CRIMI NAL MISC	(S ea t No - 7)
1 3 2	24392 /2024	13.03.2 024	CRLMC - 5388/ 2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 15	Order Dtd. 2024- 02-06		(S ea t No - 7)
1 3 3	24395 /2024	13.03.2 024	CRLMC - 4130/ 2023	S.K. DAS	C.O.	COURT NO. 15	Order Dtd. 2024- 03-11	CRIMI NAL MISC	(S ea t No - 7)
1 3 4	24397 /2024	13.03.2 024	CRLMC - 571/2 024	MIHIR KANTA RATH	C.O.	COURT NO. 15	Order Dtd. 2024- 03-11	CRIMI NAL MISC	(S ea t No - 5)
1 3 5	24399 /2024	13.03.2 024	CRLMC - 461/2 024	M.R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2024- 03-11	CRIMI NAL MISC	(S ea t No - 7)
1 3 6	24400 /2024	13.03.2 024	CRLMC - 534/2 024	SAKTI PRASAD DAS	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12	CRIMI NAL MISC	(S ea t No - 5)
1 3 7	24401 /2024	13.03.2 024	CRLMC - 630/2 024	BISWARANJAN DALAI	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12	CRIMI NAL MISC	(S ea t No - 1)
1	24402	13.03.2	CRLMC	ASHOK KUMAR	C.O.	COURT	Order Dtd. 2024-	CRIMI	(S

38	/2024	024	- 565/2 024	PANDA		NO. 15	03-12	NAL MISC	ea t No - 5)
139	24403 /2024	13.03.2 024	BLAPL - 1281/ 2024	PARTHA SARATHI DAS	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12	BAIL- 2	(S ea t No - 10)
140	24404 /2024	13.03.2 024	CRLMC - 590/2 024	R.K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12	CRIMI NAL MISC	(S ea t No - 5)
141	24405 /2024	13.03.2 024	BLAPL - 1289/ 2024	PARTHA SARATHI DAS	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12		(S ea t No - 5)
142	24406 /2024	13.03.2 024	CRLMC - 513/2 024	A.K. RANA	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12	CRIMI NAL MISC	(S ea t No - 5)
143	24407 /2024	13.03.2 024	BLAPL - 1291/ 2024	PARTHA SARATHI DAS	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12	BAIL- 1	(S ea t No - 5)
144	24408 /2024	13.03.2 024	CRLMC - 249/2 024	S. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024- 04-18		(S ea t No - 5)
145	24409 /2024	13.03.2 024	ABLAP L- 1994/ 2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11		(S ea t No - 5)
146	24410 /2024	13.03.2 024	CRLMC - 3155/ 2023	S. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024- 03-12	CRIMI NAL MISC	(S ea t No -

									5)
1 4 7	24411 /2024	13.03.2 024	CRLMC - 5383/ 2023	P.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 03-12		(S ea t No - 5)
1 4 8	24412 /2024	13.03.2 024	WP (C) - 5057/ 2024	B.D. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11	WRIT BRANC H-5	(S ea t No - 22)
1 4 9	24413 /2024	13.03.2 024	WP (C) - 5070/ 2024	A. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11	WRIT BRANC H-5	(S ea t No - 22)
1 5 0	24414 /2024	13.03.2 024	WP (C) - 5444/ 2024	M.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 03-12	WRIT BRANC H-1	(S ea t No - 2)
1 5 1	24415 /2024	13.03.2 024	CONTC - 1270/ 2024	M/S ASHIS KUMAR MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024- 03-07	CONTE MPT	(S ea t No - 8)
1 5 2	24416 /2024	13.03.2 024	WP (C) - 5249/ 2024	D.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANC H-7	(S ea t No - 44)
1 5 3	24417 /2024	13.03.2 024	WP (C) - 5331/ 2024	G.D MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-12	WRIT BRANC H-8	(S ea t No - 29)
1 5 4	24418 /2024	13.03.2 024	WP (C) - 5452/ 2024	P.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANC H-1	(S ea t No - 2)

155	24419/2024	13.03.2024	WP (C) - 5702/2024	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANC H-4	(Seat No - 17)
156	24420/2024	13.03.2024	WP (C) - 5500/2024	J.J. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANC H-1	(Seat No - 2)
157	24421/2024	13.03.2024	WP (C) - 5499/2024	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-1	(Seat No - 2)
158	24422/2024	13.03.2024	WP (C) - 19876/2023	P. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-2	(Seat No - 8)
159	24423/2024	13.03.2024	WP (C) - 19911/2022	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANC H-1	(Seat No - 1)
160	24424/2024	13.03.2024	ABLAP L- 1206/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-11	BAIL-1	(Seat No - 1)
161	24425/2024	13.03.2024	WP (C) - 5127/2024	B.K. PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANC H-6	(Seat No - 36)
162	24426/2024	13.03.2024	ABLAP L- 1986/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-11	BAIL-1	(Seat No - 2)
163	24427/2024	13.03.2024	WP (C) - 5127/	S.K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANC H-6	(Seat

			2024						No - 36)
164	24428/2024	13.03.2024	ABLAP L-1082/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-11		(Seat No - 36)
165	24429/2024	13.03.2024	ABLAP L-2004/2024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-11		(Seat No - 36)
166	24430/2024	13.03.2024	WP (C) - 5099/2024	R. SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANC H-5	(Seat No - 22)
167	24431/2024	13.03.2024	WP (C) - 5021/2024	R.M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANC H-5	(Seat No - 22)
168	24432/2024	13.03.2024	ABLAP L-2012/2024	MR BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-11		(Seat No - 22)
169	24433/2024	13.03.2024	WP (C) - 5413/2024	S.K. RATH	C.O.	COURT NO. 2	Order Dtd. 2024-03-12	WRIT BRANC H-1	(Seat No - 2)
170	24434/2024	13.03.2024	ABLAP L-2007/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-11	BAIL-1	(Seat No - 6)
17	24435/2024	13.03.2024	ABLAP L-	MR BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-11	BAIL-1	(Seat

1			1995/ 2024						t No - (6)
1 7 2	24437 /2024	13.03.2 024	WP (C) - 5324/ 2024	D. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024- 03-12	WRIT BRANC H-8	(S ea t No - 29)
1 7 3	24438 /2024	13.03.2 024	ABLAP L- 2009/ 2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11		(S ea t No - 29)
1 7 4	24440 /2024	13.03.2 024	WP (C) - 5328/ 2024	D. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024- 03-12	WRIT BRANC H-8	(S ea t No - 29)
1 7 5	24441 /2024	13.03.2 024	WP (C) - 5582/ 2024	S.K. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024- 03-12	WRIT BRANC H-2	(S ea t No - 34)
1 7 6	24442 /2024	13.03.2 024	WP (C) - 5516/ 2024	G.C. JENA	C.O.	COURT NO. 2	Order Dtd. 2024- 03-12	WRIT BRANC H-2	(S ea t No - 34)
1 7 7	24443 /2024	13.03.2 024	WP (C) - 5459/ 2024	S. DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 03-12	WRIT BRANC H-1	(S ea t No - 2)
1 7 8	24444 /2024	13.03.2 024	WP (C) - 8941/ 2023	M.R. ROUSTRAY	C.O.	COURT NO. 2	Order Dtd. 2024- 03-12	WRIT BRANC H-6	(S ea t No - 24)
1	24449	13.03.2	BLAPL	MK PANI	C.O.	COURT	Order Dtd. 2024-		(S

79	/2024	024	- 1254/ 2024			NO. 2	03-11		ea t No - 24)
180	24450 /2024	13.03.2 024	BLAPL - 89/20 24	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 03-12	BAIL- 1	(S ea t No - 5)
181	24451 /2024	13.03.2 024	BLAPL - 1292/ 2024	RK MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024- 03-12		(S ea t No - 5)
182	24452 /2024	13.03.2 024	BLAPL - 1234/ 2024	BS SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11		(S ea t No - 5)
183	24453 /2024	13.03.2 024	ABLAP L- 1980/ 2024	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11	BAIL- 1	(S ea t No - 3)
184	24454 /2024	13.03.2 024	ABLAP L- 1915/ 2024	AK BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11	BAIL- 1	(S ea t No - 4)
185	24455 /2024	13.03.2 024	BLAPL - 1302/ 2024	MANORANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 03-12	BAIL- 1	(S ea t No - 3)
186	24456 /2024	13.03.2 024	ABLAP L- 1388/ 2024	TR DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11	BAIL- 2	(S ea t No - 8)
187	24457 /2024	13.03.2 024	ABLAP L- 1304/ 2024	TR DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11		(S ea t No -

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188	24458/2024	13.03.2024	BLAPL - 205/2024	N C SINHA	C.O.	COURT NO. 2	Order Dtd. 2024-03-11	BAIL-2	(Seat No - 8)
189	24459/2024	13.03.2024	ABLAP L- 1274/2024	S DASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-11	BAIL-1	(Seat No - 3)
190	24460/2024	13.03.2024	BLAPL - 344/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-11	BAIL-1	(Seat No - 6)
191	24462/2024	13.03.2024	BLAPL - 562/2024	J KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024-03-11		(Seat No - 6)
192	24463/2024	13.03.2024	MATA-95/2019	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	FIRST APPEAL	(Seat No - 1)
193	24464/2024	13.03.2024	BLAPL - 1176/2024	ASHOK KUMAR SWAIN (1)	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-11		(Seat No - 1)
194	24465/2024	13.03.2024	ABLAP L- 1271/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-12	BAIL-1	(Seat No - 3)
195	24466/2024	13.03.2024	ABLAP L- 1256/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-03-11	BAIL-1	(Seat No - 3)
196	24467/2024	13.03.2024	ABLAP L- 1239/2024	S K NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-03-11		(Seat No - 3)

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1 9 7	24468 /2024	13.03.2 024	ABLAP L- 1074/ 2024	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 04-05		(S ea t No - 3)
1 9 8	24469 /2024	13.03.2 024	ABLAP L- 938/2 024	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024- 03-11		(S ea t No - 3)
1 9 9	24470 /2024	13.03.2 024	ABLAP L- 1162/ 2024	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 02-29		(S ea t No - 3)
2 0 0	24471 /2024	13.03.2 024	ABLAP L- 2003/ 2024	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 03-11		(S ea t No - 3)
2 0 1	24472 /2024	13.03.2 024	BLAPL - 967/2 024	RABI NARAYAN BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024- 02-27		(S ea t No - 3)
2 0 2	24473 /2024	13.03.2 024	SA- 16/19 93	PITABAS NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024- 03-12		(S ea t No - 3)
2 0 3	24475 /2024	13.03.2 024	SA- 428/2 001	P K MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024- 03-12	SECON D APPEA L	(S ea t No - 3)
2 0 4	24476 /2024	13.03.2 024	RSA- 424/2 004	P R SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024- 03-12	SECON D APPEA L	(S ea t No - 2)
2 0 5	24477 /2024	13.03.2 024	RSA- 341/2 006	S MOHARANA	C.O.	COURT NO. 21	Order Dtd. 2024- 06-19	SECON D APPEA	(S ea t

								L	No - 3)
206	24478/2024	13.03.2024	CRLMC - 5482/2023	P K DASH	C.O.	COURT NO. 21	Order Dtd. 2024-03-12	CRIMINAL MISC	(Seat No - 7)
207	24479/2024	13.03.2024	CRLMC - 3369/2023	B MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No - 3)
208	24480/2024	13.03.2024	CRLMC - 1746/2023	N C SINHA	C.O.	COURT NO. 15	Order Dtd. 2024-03-12	CRIMINAL MISC	(Seat No - 3)
209	24481/2024	13.03.2024	CRLMC - 72/2024	S K DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-12	CRIMINAL MISC	(Seat No - 3)
210	24482/2024	13.03.2024	CRLMA - 43/2024	A K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-12		(Seat No - 3)
211	24483/2024	13.03.2024	WP (C) - 5321/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-03-12	WRIT BRANCH-8	(Seat No - 29)
212	24484/2024	13.03.2024	WP (C) - 9505/2010	S C DASH	C.O.	COURT NO. 15	Order Dtd. 2024-03-12	WRIT BRANCH-8	(Seat No - 43)
213	24485/2024	13.03.2024	WP (C) - 3885/2013	S.SUNANDINI	C.O.	COURT NO. 15	Order Dtd. 2024-03-12	WRIT BRANCH-4	(Seat No - 38)

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2 1 4	24486 /2024	13.03.2 024	WP (C) - 3885/ 2013	GYANMAYA SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12	WRIT BRANC H-4	(S ea t No - 38)
2 1 5	24487 /2024	13.03.2 024	WP (C) - 22626 /2015	ASHOK KU. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12	WRIT BRANC H-2	(S ea t No - 9)
2 1 6	24488 /2024	13.03.2 024	WPC (O AC) - 1185/ 2017	P. K. JENA	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12	OA Branc h	(S ea t No - 1)
2 1 7	24489 /2024	13.03.2 024	WPC (O AC) - 130/2 019	TAPAN SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12	OA Branc h	(S ea t No - 1)
2 1 8	24490 /2024	13.03.2 024	CONTC - 667/2 024	L. K. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12		(S ea t No - 1)
2 1 9	24491 /2024	13.03.2 024	CONTC - 1014/ 2023	R. C. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2023- 11-03	CONTE MPT	(S ea t No - 4)
2 2 0	24492 /2024	13.03.2 024	CONTC - 1373/ 2024	RANJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024- 03-11		(S ea t No - 4)
2 2 1	24493 /2024	13.03.2 024	CONTC - 678/2 024	L. K. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12		(S ea t No - 4)
2 2 2	24494 /2024	13.03.2 024	WP (C) - 5828/ 2013	DEBARANJAN RAY	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12	WRIT BRANC H-8	(S ea t

			2010						No - 29)
2 2 3	24495 /2024	13.03.2 024	WP (C) - 5471/ 2024	AJAY KUMAR PANDA	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12	WRIT BRANC H-1	(S ea t No - 2)
2 2 4	24496 /2024	13.03.2 024	WP (C) - 5828/ 2010	P K PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12	WRIT BRANC H-8	(S ea t No - 29)
2 2 5	24498 /2024	13.03.2 024	WP (C) - 5434/ 2024	D K MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024- 03-11	WRIT BRANC H-1	(S ea t No - 2)
2 2 6	24499 /2024	13.03.2 024	WP (C) - 5475/ 2024	AJAY KUMAR PANDA	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12	WRIT BRANC H-1	(S ea t No - 2)
2 2 7	24500 /2024	13.03.2 024	WP (C) - 5389/ 2024	RANJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024- 03-11	WRIT BRANC H-8	(S ea t No - 29)
2 2 8	24501 /2024	13.03.2 024	WP (C) - 5388/ 2024	RANJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024- 03-11	WRIT BRANC H-8	(S ea t No - 29)
2 2 9	24502 /2024	13.03.2 024	CMP- 177/2 024	K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024- 03-12	WRIT BRANC H-7	(S ea t No - 15)
2 3 0	24503 /2024	13.03.2 024	WP (C) - 5361/ 2024	RANJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024- 03-11	WRIT BRANC H-8	(S ea t)

			2024						No - 29)
2 3 1	24504 /2024	13.03.2 024	WP (C) - 5410/ 2024	RANJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024- 03-11	WRIT BRANC H-1	(S ea t No - 2)
2 3 2	24505 /2024	13.03.2 024	CMP- 1432/ 2023	DEEPAK SAHU	C.O.	COURT NO. 20	Order Dtd. 2024- 03-12	WRIT BRANC H-3	(S ea t No - 13)
2 3 3	24506 /2024	13.03.2 024	WP (C) - 5414/ 2024	RANJIT SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024- 03-11	WRIT BRANC H-1	(S ea t No - 2)
2 3 4	24507 /2024	13.03.2 024	WP (C) - 4019/ 2024	GANESH CHANDRA JENA	C.O.	COURT NO. 20	Order Dtd. 2024- 03-12	WRIT BRANC H-2	(S ea t No - 9)
2 3 5	24508 /2024	13.03.2 024	CMP- 158/2 024	M ROUT	C.O.	COURT NO. 20	Order Dtd. 2024- 03-12	WRIT BRANC H-7	(S ea t No - 15)
2 3 6	24509 /2024	13.03.2 024	CMP- 56/20 24	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024- 03-12	WRIT BRANC H-6	(S ea t No - 54)
2 3 7	24510 /2024	13.03.2 024	CMP- 200/2 024	P K DAS	C.O.	COURT NO. 20	Order Dtd. 2024- 07-23	WRIT BRANC H-7	(S ea t No - 15)
2 3 8	24511 /2024	13.03.2 024	CMP- 194/2 024	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024- 07-23	WRIT BRANC H-7	(S ea t

									No - 15)
239	24512/2024	13.03.2024	WP (C) - 672/2024	MANGULI NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-03-12	WRIT BRANC H-5	(Seat No - 47)
240	24513/2024	13.03.2024	RPFAM - 345/2023	A K MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-04-19	FIRST APPEAL	(Seat No - 5)
241	24514/2024	13.03.2024	WP (C) - 33891/2023	MANAS RANJAN SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-03-12	WRIT BRANC H-6	(Seat No - 36)
242	24515/2024	13.03.2024	WP (C) - 5501/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-03-12	WRIT BRANC H-2	(Seat No - 34)
243	24516/2024	13.03.2024	RPFAM - 187/2022	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	FIRST APPEAL	(Seat No - 7)
244	24517/2024	13.03.2024	WP (C) - 5473/2024	A. K. PARIDA	C.O.	COURT NO. 20	Order Dtd. 2024-03-12	WRIT BRANC H-1	(Seat No - 2)
245	24518/2024	13.03.2024	WP (C) - 5591/2024	S. K. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-03-12	WRIT BRANC H-2	(Seat No - 34)
246	24519/2024	13.03.2024	ABLAP L-17903	R K SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-03-11	BAIL-2	(Seat)

			/2019						No - 9)
247	24520/2024	13.03.2024	WP (C) - 5677/2024	MANGUL NAIK	C.O.	COURT NO. 7	Order Dtd. 2024-03-12	WRIT BRANC H-3	(Seat No - 12)
248	24521/2024	13.03.2024	WP (C) - 5425/2024	SUBASH CH PANI	C.O.	COURT NO. 7	Order Dtd. 2024-03-12	WRIT BRANC H-1	(Seat No - 2)
249	24522/2024	13.03.2024	WP (C) - 5747/2024	L. D. SAHU	C.O.	COURT NO. 7	Order Dtd. 2024-03-12	WRIT BRANC H-4	(Seat No - 17)
250	24523/2024	13.03.2024	WP (C) - 5386/2024	SUBASH CH PANI	C.O.	COURT NO. 7	Order Dtd. 2024-03-12	WRIT BRANC H-8	(Seat No - 29)
251	24524/2024	13.03.2024	WP (C) - 5576/2024	SUBASH CH PANI	C.O.	COURT NO. 7	Order Dtd. 2024-03-12		(Seat No - 29)
252	24525/2024	13.03.2024	WP (C) - 5378/2024	SUBASH CH PANI	C.O.	COURT NO. 7	Order Dtd. 2024-03-12	WRIT BRANC H-8	(Seat No - 29)
253	24526/2024	13.03.2024	WP (C) - 5579/2024	SUBASH CH PANI	C.O.	COURT NO. 7	Order Dtd. 2024-03-12	WRIT BRANC H-2	(Seat No - 34)
255	24527/2024	13.03.2024	WP (C) -	SUBASH CH PANI	C.O.	COURT NO. 7	Order Dtd. 2024-03-12	WRIT BRANC	(S ea

4			5585/ 2024					H-2	t No - 34)
2 5 5	24528 /2024	13.03.2 024	CRLA- 75/20 22	LALATENDU RAY	C.O.	COURT NO. 1	Order Dtd. 2024- 03-12	CRIMI NAL APPEA L	(S ea t No - 7)
2 5 6	24529 /2024	13.03.2 024	CRLA- 689/2 023	DEBENDRA SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024- 03-12	CRIMI NAL APPEA L	(S ea t No - 9)
2 5 7	24533 /2024	13.03.2 024	ABLAP L- 1974/ 2022	PRATIK DASH	C.O.	COURT NO. 7	Order Dtd. 2024- 03-12	BAIL- 2	(S ea t No - 9)
2 5 8	24535 /2024	13.03.2 024	WP (C) - 5231/ 2024	S C DAS	C.O.	COURT NO. 7	Order Dtd. 2024- 03-11	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 5)
2 5 9	24537 /2024	13.03.2 024	WP (C) - 42437 /2023	R R DAS	C.O.	COURT NO. 7	Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
2 6 0	24538 /2024	13.03.2 024	WP (C) - 42437 /2023	GANESH CH. JENA	C.O.	COURT NO. 7	Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
2 6 1	24539 /2024	13.03.2 024	BLAPL - 10838 /2023	M R BARIK	C.O.	COURT NO. 7	Order Dtd. 2024- 03-12	BAIL- 2	(S ea t No - 10)
2 6 6	24540 /2024	13.03.2 024	ABLAP L-	SURENDRA DAS	C.O.	COURT NO. 7	Order Dtd. 2024- 03-11	BAIL- 2	(S ea

2			2010/ 2024						t No - 10)
2 6 3	24542 /2024	13.03.2 024	ABLAP L- 2001/ 2024	SURENDRA DAS	C.O.	COURT NO. 7	Order Dtd. 2024- 03-11	BAIL- 1	(S ea t No - 6)
2 6 4	24543 /2024	13.03.2 024	ABLAP L- 9580/ 2020	M K NAYAK	C.O.	COURT NO. 7	Order Dtd. 2022- 04-13	BAIL- 2	(S ea t No - 9)
2 6 5	24545 /2024	13.03.2 024	FAO- 138/2 023	S. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024- 03-11	MISC. APPEA L SEC.	(S ea t No - 2)
2 6 6	24546 /2024	13.03.2 024	ABLAP L- 1989/ 2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 7	Order Dtd. 2024- 03-11		(S ea t No - 2)
2 6 7	24547 /2024	13.03.2 024	ABLAP L- 1990/ 2024	DILIP SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024- 03-11		(S ea t No - 2)
2 6 8	24549 /2024	13.03.2 024	FAO- 138/2 023	K.K. NATH	C.O.	COURT NO. 7	Order Dtd. 2024- 03-11	MISC. APPEA L SEC.	(S ea t No - 2)
2 6 9	24550 /2024	13.03.2 024	ABLAP L- 1991/ 2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024- 04-18	BAIL- 1	(S ea t No - 6)
2 7 0	24552 /2024	13.03.2 024	ABLAP L- 1996/ 2024	ARUN KU.JATI	C.O.	COURT NO. 2	Order Dtd. 2024- 04-18		(S ea t No - 6)

271	24553/2024	13.03.2024	FAO-471/2023	S.K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-11	MISC. APPEAL SEC.	(Seat No - 8)
272	24554/2024	13.03.2024	ABLAP L-1997/2024	PRATAP KU. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL-1	(Seat No - 6)
273	24555/2024	13.03.2024	FAO-471/2023	S. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-03-11	MISC. APPEAL SEC.	(Seat No - 8)
274	24557/2024	13.03.2024	ABLAP L-2002/2024	A K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-11	BAIL-2	(Seat No - 7)
275	24559/2024	13.03.2024	WP (C) - 39993/2023	L. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANCH-2	(Seat No - 7)
276	24560/2024	13.03.2024	WP (C) - 22496/2015	S.K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-11	WRIT BRANCH-7	(Seat No - 15)
277	24561/2024	13.03.2024	ABLAP L-2005/2024	A K MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-11		(Seat No - 15)
278	24562/2024	13.03.2024	WP (C) - 5787/2024	P.CH. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
277	24563/2024	13.03.2024	WP (C) -	K. P. BEHERA	C.O.	CHIEF JUSTI	Order Dtd. 2024-03-18	WRIT BRANCH	(Seat

9			17791 /2017			CE'S COURT		H (DIVI SION BENCH -2)	t No - 11 5)
2 8 0	24564 /2024	13.03.2 024	WP (C) - 5797/ 2024	H. K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 9999- 12-31	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
2 8 1	24565 /2024	13.03.2 024	ABLAP L- 2008/ 2024	M R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 03-11		(S ea t No - 11 0)
2 8 2	24566 /2024	13.03.2 024	WP (C) - 5547/ 2024	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
2 8 3	24567 /2024	13.03.2 024	ABLAP L- 2013/ 2024	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 03-11		(S ea t No - 10 8)
2 8 4	24568 /2024	13.03.2 024	WP (C) - 5594/ 2024	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
2 8 5	24569 /2024	13.03.2 024	ABLAP L- 2015/ 2024	A K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 03-11		(S ea t No - 10 8)
2 8 6	24570 /2024	13.03.2 024	WP (C) - 5556/ 2024	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)

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287	24571/2024	13.03.2024	WP (C) - 5620/2024	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 109)
288	24572/2024	13.03.2024	ABLAP L- 1988/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-11	BAIL-1	(Seat No - 6)
289	24573/2024	13.03.2024	WP (C) - 5612/2024	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 109)
290	24574/2024	13.03.2024	WP (C) - 5542/2024	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
291	24575/2024	13.03.2024	WP (C) - 5600/2024	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
292	24576/2024	13.03.2024	WP (C) - 5545/2024	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
293	24577/2024	13.03.2024	ABLAP L- 1987/2024	DILIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	BAIL-1	(Seat No - 5)
294	24578/2024	13.03.2024	WP (C) - 5543/2024	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION	(Seat No -

								BENCH -1)	10 8)
2 9 5	24579 /2024	13.03.2 024	ABLAP L- 1984/ 2024	ARTATRAN PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11		(S ea t No - 10 8)
2 9 6	24580 /2024	13.03.2 024	WP (C) - 5539/ 2024	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
2 9 7	24581 /2024	13.03.2 024	ABLAP L- 1983/ 2024	MADAN DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11		(S ea t No - 10 8)
2 9 8	24582 /2024	13.03.2 024	WP (C) - 5537/ 2024	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
2 9 9	24583 /2024	13.03.2 024	ABLAP L- 1981/ 2024	H K DASH	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11	BAIL- 1	(S ea t No - 5)
3 0 0	24584 /2024	13.03.2 024	WP (C) - 5553/ 2024	S. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
3 0 1	24585 /2024	13.03.2 024	WP (C) - 5692/ 2024	B.N. SHADANGI	C.O.	COURT NO. 2	Order Dtd. 2024- 03-12	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 10 9)
3 0 2	24586 /2024	13.03.2 024	WA- 584/2 022	D. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024- 03-06	WRIT APPEA L	(S ea t

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303	24587/2024	13.03.2024	WA-607/2022	D. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT APPEAL	(Seat No - 5)
304	24589/2024	13.03.2024	WA-608/2022	D. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT APPEAL	(Seat No - 5)
305	24590/2024	13.03.2024	WA-609/2022	D. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT APPEAL	(Seat No - 5)
306	24591/2024	13.03.2024	WP (C) - 5357/2024	N.K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 106)
307	24592/2024	13.03.2024	WP (C) - 31297/2023	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
308	24593/2024	13.03.2024	CRLA-141/2024	AMRESH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-11	CRIMINAL APPEAL	(Seat No - 10)
309	24594/2024	13.03.2024	WP (C) - 2844/2024	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 102)
310	24595/2024	13.03.2024	WP (C) - 33933/2021	H B MANGARAJ	C.O.	COURT NO. 7	Order Dtd. 2021-11-03	WRIT BRANCH-4	(Seat No

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3 1 1	24596 /2024	13.03.2 024	WP (C) - 596/2 024	SANGRAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-07	WRIT BRANC H-4	(S ea t No - 46)
3 1 2	24597 /2024	13.03.2 024	WP (C) - 4466/ 2024	SUNIL KUMAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-11	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
3 1 3	24598 /2024	13.03.2 024	ABLAP L- 268/2 024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-11	BAIL- 2	(S ea t No - 8)
3 1 4	24599 /2024	13.03.2 024	ABLAP L- 529/2 024	SC BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024- 03-07	BAIL- 1	(S ea t No - 2)
3 1 5	24601 /2024	13.03.2 024	ABLAP L- 354/2 024	RK MAHABHOI	C.O.	COURT NO. 11	Order Dtd. 2024- 03-11	BAIL- 1	(S ea t No - 2)
3 1 6	24602 /2024	13.03.2 024	ABLAP L- 1969/ 2024	R.K.SARANGI	C.O.	COURT NO. 2		BAIL- 2	(S ea t No - 10)
3 1 7	24603 /2024	13.03.2 024	ABLAP L- 1421/ 2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11	BAIL- 1	(S ea t No - 6)
3 1 8	24604 /2024	13.03.2 024	ABLAP L- 1968/ 2024	SP SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11		(S ea t No -)

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3 1 9	24605 /2024	13.03.2 024	ABLAP L- 1971/ 2024	PK SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11	BAIL- 1	(S ea t No - 5)
3 2 0	24606 /2024	13.03.2 024	ABLAP L- 1973/ 2024	G JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11		(S ea t No - 5)
3 2 1	24607 /2024	13.03.2 024	ABLAP L- 1978/ 2024	BR DALAI	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11	BAIL- 1	(S ea t No - 3)
3 2 2	24609 /2024	13.03.2 024	WP (C) - 25715 /2017	M/S.DURGA PRASAD S.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024- 03-07	WRIT BRANC H-8	(S ea t No - 29)
3 2 3	24610 /2024	13.03.2 024	ABLAP L- 1975/ 2024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 03-11		(S ea t No - 29)
3 2 4	24611 /2024	13.03.2 024	WP (C) - 5051/ 2024	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 03-05	WRIT BRANC H-5	(S ea t No - 22)
3 2 5	24612 /2024	13.03.2 024	BLAPL - 2568/ 2022	S.K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024- 03-20	BAIL- 1	(S ea t No - 1)
3 2 6	24613 /2024	13.03.2 024	BLAPL - 11457 /2023	AMIYA KUMAR TARAI , M/S ASHOK KU. SARANGI, P. SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024- 03-11	BAIL- 1	(S ea t No - 6)
3	24614	13.03.2	BLAPL	J. SAHOO	C.O.	COURT	Order Dtd. 9999-	BAIL-	(S

27	/2024	024	- 10834 /2023			NO. 11	12-31	2	eat No - 10)
328	24615 /2024	13.03.2 024	TRP (C))- 430/2 023	S.K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024- 04-09	M.J.C .	(S eat No - 6)
329	24616 /2024	13.03.2 024	WP (C) - 5558/ 2024	J. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 03-12	WRIT BRANC H-2	(S eat No - 34)
330	24617 /2024	13.03.2 024	TRPCR L- 8/202 4	LAMBODOR ACHARI	C.O.	COURT NO. 11	Order Dtd. 2024- 04-02	BAIL- 1	(S eat No - 3)
331	24618 /2024	13.03.2 024	ABLAP L- 13824 /2023	S.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2023- 11-24		(S eat No - 3)
332	24619 /2024	13.03.2 024	ABLAP L- 1087/ 2024	RK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024- 03-11		(S eat No - 3)
333	24620 /2024	13.03.2 024	BLAPL - 13583 /2023	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024- 03-12	BAIL- 1	(S eat No - 2)
334	24621 /2024	13.03.2 024	BLAPL - 13265 /2023	B B MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024- 03-12	BAIL- 2	(S eat No - 9)
335	24622 /2024	13.03.2 024	ABLAP L- 30/20 24	JD MUDULI	C.O.	COURT NO. 11	Order Dtd. 2024- 03-11		(S eat No

									- 9)
3 3 6	24623 /2024	13.03.2 024	BLAPL - 8387/ 2023	S. GHOSH	C.O.	COURT NO. 11	Order Dtd. 2024- 03-11	BAIL- 1	(S ea t No - 5)
3 3 7	24624 /2024	13.03.2 024	BLAPL - 13295 /2023	B B MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024- 03-12	BAIL- 2	(S ea t No - 9)
3 3 8	24625 /2024	13.03.2 024	ABLAP L- 1437/ 2024	RK MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024- 03-11	BAIL- 2	(S ea t No - 9)
3 3 9	24626 /2024	13.03.2 024	BLAPL - 8385/ 2023	S. GHOSH	C.O.	COURT NO. 11	Order Dtd. 2024- 03-11	BAIL- 1	(S ea t No - 5)
3 4 0	24627 /2024	13.03.2 024	BLAPL - 13133 /2023	G. JAYSHING	C.O.	COURT NO. 11	Order Dtd. 2024- 03-12	BAIL- 1	(S ea t No - 4)
3 4 1	24628 /2024	13.03.2 024	BLAPL - 13133 /2023	B. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 03-12	BAIL- 1	(S ea t No - 4)
3 4 2	24629 /2024	13.03.2 024	BLAPL - 13019 /2023	NIKUNJA KUMAR ROUT	C.O.	COURT NO. 11	Order Dtd. 2024- 03-12	BAIL- 2	(S ea t No - 11)
3 4 3	24630 /2024	13.03.2 024	BLAPL - 11191 /2023	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 03-11	BAIL- 1	(S ea t No - 2)
3 4	24631 /2024	13.03.2 024	BLAPL -	P.K. MOHANTY	C.O.	COURT NO.	Order Dtd. 2024- 03-11	BAIL- 1	(S ea

4			8563/ 2023			11			t No - 4)
3 4 5	24632 /2024	13.03.2 024	WP (C) - 619/2 014	P.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024- 03-11	WRIT BRANC H-2	(S ea t No - 6)
3 4 6	24633 /2024	13.03.2 024	ABLAP L- 12565 /2023	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 11	Order Dtd. 2023- 12-08	BAIL- 2	(S ea t No - 12)
3 4 7	24634 /2024	13.03.2 024	CONTC - 471/2 024	B. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024- 03-07		(S ea t No - 12)
3 4 8	24635 /2024	13.03.2 024	BLAPL - 867/2 024	G C JENA	C.O.	COURT NO. 11	Order Dtd. 2024- 03-12		(S ea t No - 12)
3 4 9	24636 /2024	13.03.2 024	ABLAP L- 2046/ 2024	BB ROUT	C.O.	COURT NO. 11	Order Dtd. 2024- 03-11		(S ea t No - 12)
3 5 0	24637 /2024	13.03.2 024	ABLAP L- 2049/ 2024	B MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 03-11		(S ea t No - 12)
3 5 1	24638 /2024	13.03.2 024	ABLAP L- 2047/ 2024	SK SINGH	C.O.	COURT NO. 11	Order Dtd. 2024- 03-11	BAIL- 1	(S ea t No - 3)
3 5	24639 /2024	13.03.2 024	ABLAP L-	AK MISHRA	C.O.	COURT NO.	Order Dtd. 2024- 03-11		(S ea

2			2044/ 2024			11			t No - 3)
3 5 3	24640 /2024	13.03.2 024	ABLAP L- 2043/ 2024	AK PANDA	C.O.	COURT NO. 11	Order Dtd. 2024- 03-11	BAIL- 2	(S ea t No - 8)
3 5 4	24641 /2024	13.03.2 024	ABLAP L- 2052/ 2024	B MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 03-11		(S ea t No - 8)
3 5 5	24642 /2024	13.03.2 024	WP (C) - 5751/ 2024	J.K.MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024- 03-13	WRIT BRANC H-4	(S ea t No - 17)
3 5 6	24643 /2024	13.03.2 024	WP (C) - 5966/ 2024	D.K.JENA	C.O.	COURT NO. 10	Order Dtd. 2024- 03-13	WRIT BRANC H-6	(S ea t No - 54)
3 5 7	24644 /2024	13.03.2 024	WP (C) - 5657/ 2024	GAGAN ROUT	C.O.	COURT NO. 10	Order Dtd. 2024- 03-13	WRIT BRANC H-3	(S ea t No - 12)
3 5 8	24645 /2024	13.03.2 024	BLAPL - 1314/ 2024	B. K. MOHARANA	C.O.	COURT NO. 10	Order Dtd. 2024- 03-13		(S ea t No - 12)
3 5 9	24214 /2024	13.03.2 024	WP (C) - 2489/ 2005	MANAS RANJAN SAHOO	GENE RAL		Order Dtd. 2022- 09-26		(S ea t No - 12)
3 6	24217 /2024	13.03.2 024	ABLAP L-	BIBHUTI BHUSAN KAR	GENE RAL		Order Dtd. 2024- 03-11	BAIL- 2	(S ea

0			1428/ 2024						t No - 9)
3 6 1	24225 /2024	13.03.2 024	WPC (O AC) - 2489/ 2005	MANAS RANJAN SAHOO	GENE RAL		Order Dtd. 2024- 03-06	OA Branc h	(S ea t No - 1)
3 6 2	24228 /2024	13.03.2 024	WP (C) - 23364 /2013	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 02-15	WRIT BRANC H-8	(S ea t No - 29)
3 6 3	24240 /2024	13.03.2 024	WPC (O A) - 415/2 019	P.C.MAHAPATRA	GENE RAL		Order Dtd. 2024- 03-04	OA Branc h	(S ea t No - 1)
3 6 4	24247 /2024	13.03.2 024	WA- 404/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 10-09	WRIT APPEA L	(S ea t No - 1)
3 6 5	24249 /2024	13.03.2 024	WA- 1147/ 2023	STATE OF ODISHA	GENE RAL		Order Dtd. 2023- 11-20	WRIT APPEA L	(S ea t No - 1)
3 6 6	24252 /2024	13.03.2 024	ABLAP L- 1977/ 2024	PRABIR KUMAR RAY	GENE RAL		Order Dtd. 2024- 03-11		(S ea t No - 1)
3 6 7	24253 /2024	13.03.2 024	WA- 1707/ 2022	STATE OF ODISHA	GENE RAL		Order Dtd. 2023- 11-16	WRIT APPEA L	(S ea t No - 2)
3 6 8	24260 /2024	13.03.2 024	WA- 1312/ 2022	STATE OF ODISHA	GENE RAL		Order Dtd. 2023- 11-16	WRIT APPEA L	(S ea t No - 2)

3 6 9	24263 /2024	13.03.2 024	WA- 1478/ 2022	STATE OF ODISHA	GENE RAL		Order Dtd. 2023- 11-23	WRIT APPEA L	(S ea t No - 4)
3 7 0	24270 /2024	13.03.2 024	CRLRE V- 75/20 24	MOHAMMED MUSTAQ ANSARI	GENE RAL		Order Dtd. 2024- 03-12	CRIMI NAL REVIS ION	(S ea t No - 3)
3 7 1	24274 /2024	13.03.2 024	WA- 404/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 11-21	WRIT APPEA L	(S ea t No - 1)
3 7 2	24277 /2024	13.03.2 024	BLAPL - 12904 /2023	M/S JNANINDRA PANI, N.K. MOHANT Y, B.K. MAJHI	GENE RAL		Order Dtd. 2024- 02-08	BAIL- 1	(S ea t No - 5)
3 7 3	24279 /2024	13.03.2 024	WA- 2512/ 2023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 11-23	WRIT APPEA L	(S ea t No - 4)
3 7 4	24280 /2024	13.03.2 024	WA- 1165/ 2023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 11-22	WRIT APPEA L	(S ea t No - 1)
3 7 5	24285 /2024	13.03.2 024	WA- 599/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 11-16	WRIT APPEA L	(S ea t No - 6)
3 7 6	24286 /2024	13.03.2 024	WP (C) - 4137/ 2024	GYANA RANJAN SETHI	GENE RAL		Order Dtd. 2024- 07-24	WRIT BRANC H-3	(S ea t No - 13)
3 7 7	24291 /2024	13.03.2 024	WA- 1148/ 2023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 11-20	WRIT APPEA L	(S ea t No

									-1)
378	24294/2024	13.03.2024	WPC (OAC) - 3341/2014	RAJ KUMAR JENA	GENERAL		Entire Document	OA Branch	(Seat No - 1)
379	24295/2024	13.03.2024	WA-784/2023	S.K.BEHERA	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Seat No - 7)
380	24296/2024	13.03.2024	WP (C) - 32518/2022	RAJ KUMAR JENA	GENERAL		Entire Document	WRIT BRANCH-5	(Seat No - 23)
381	24297/2024	13.03.2024	WA-404/2023	S.K.BEHERA	GENERAL		Order Dtd. 2024-11-21	WRIT APPEAL	(Seat No - 1)
382	24298/2024	13.03.2024	ABLAP L-2085/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-03-12	BAIL-2	(Seat No - 7)
383	24299/2024	13.03.2024	ABLAP L-2034/2024	H.DASH	GENERAL		Order Dtd. 2024-03-11		(Seat No - 7)
384	24300/2024	13.03.2024	ABLAP L-2089/2024	SOUBHAGYA DASH	GENERAL		Order Dtd. 2024-03-12		(Seat No - 7)
385	24436/2024	13.03.2024	WP (C) - 4608/2024	MANAS PATI	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH-8	(Seat No - 43)
3	24439	13.03.2024	WP (C)	MANAS PATI	GENERAL		Order Dtd. 2024-	WRIT	(S

86	/2024	024	- 4773/ 2024		RAL		03-06	BRANCH-1	eat No - 1)
387	24588 /2024	13.03.2 024	CMP- 1204/ 2023	SURESH KUMAR MISHRA	GENERAL		Order Dtd. 2024- 03-06	WRIT BRANCH-1	(S eat No - 49)
388	24231 /2024	13.03.2 024	WA- 792/2 023	P K ROUSTRAY	GENERAL		Order Dtd. 2023- 11-16	WRIT APPEAL	(S eat No - 7)
389	24330 /2024	13.03.2 024	WP (C) - 29280 /2013	M K PANI	GENERAL		Order Dtd. 2024- 02-13	WRIT BRANCH-6	(S eat No - 16)
390	24333 /2024	13.03.2 024	ABLAP L- 3809/ 2021	M K PANI	GENERAL		Order Dtd. 2022- 06-30	BAIL- 2	(S eat No - 10)
391	24335 /2024	13.03.2 024	ABLAP L- 3808/ 2021	M K PANI	GENERAL		Order Dtd. 2022- 06-30	BAIL- 2	(S eat No - 10)
392	24337 /2024	13.03.2 024	ABLAP L- 3703/ 2021	M K PANI	GENERAL		Order Dtd. 2022- 07-04	BAIL- 2	(S eat No - 7)
393	24339 /2024	13.03.2 024	ABLAP L- 3701/ 2021	M K PANI	GENERAL		Order Dtd. 2022- 07-04	BAIL- 2	(S eat No - 7)
399	24341 /2024	13.03.2 024	CRLMC -	P K MISHRA	GENERAL		Order Dtd. 2008- 03-27		(S ea

4			981/2004						t No - 7)
395	24343/2024	13.03.2024	WP (C) - 27354/2023	P K PANI	GENERAL		Order Dtd. 2023-11-01	WRIT BRANCH-6	(Seat No - 25)
396	24345/2024	13.03.2024	WP (C) - 20591/2014	G C BARIK	GENERAL		Order Dtd. 2023-01-04	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 104)
397	24347/2024	13.03.2024	WP (C) - 20592/2014	G C BARIK	GENERAL		Order Dtd. 2023-01-04	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 104)
398	24350/2024	13.03.2024	WP (C) - 22740/2023	S BEHERA	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH-4	(Seat No - 46)
399	24353/2024	13.03.2024	WP (C) - 11441/2020	S K BISWAL	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-7	(Seat No - 15)
400	24355/2024	13.03.2024	WA-3104/2023	S K BISWAL	GENERAL		Order Dtd. 2024-02-01	WRIT APPEAL	(Seat No - 4)
401	24358/2024	13.03.2024	CVA-40/1999	P MISHRA	GENERAL		Order Dtd. 2002-09-06		(Seat No - 4)
40	24359/2024	13.03.2024	WPC (O A) -	S K BISWAL	GENERAL		Order Dtd. 2023-12-14	OA Branc	(S ea

2			326/2015					h	t No - 1)
403	24362/2024	13.03.2024	WP (C) - 1867/2024	S K BISWAL	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No - 2)
404	24363/2024	13.03.2024	ABLAP L- 14738/2023	GYANA RANJAN DHAL	GENERAL		Order Dtd. 2024-04-04	BAIL-2	(Seat No - 11)
405	24364/2024	13.03.2024	MATA-6/2022	R SWAIN	GENERAL		Order Dtd. 2024-03-11	FIRST APPEAL	(Seat No - 5)
406	24367/2024	13.03.2024	WP (C) - 1450/2024	R K BARIK	GENERAL		Order Dtd. 2024-01-25	WRIT BRANCH-5	(Seat No - 22)
407	24370/2024	13.03.2024	WP (C) - 1518/2024	R K BARIK	GENERAL			WRIT BRANCH-6	(Seat No - 26)
408	24372/2024	13.03.2024	WP (C) - 1445/2024	R K BARIK	GENERAL		Order Dtd. 2024-01-25	WRIT BRANCH-5	(Seat No - 22)
409	24374/2024	13.03.2024	WP (C) - 32720/2023	S K BEHERA	GENERAL		Order Dtd. 2023-12-19	WRIT BRANCH-2	(Seat No - 45)
41	24375/2024	13.03.2024	WP (C) -	G C BARIK	GENERAL		Order Dtd. 2023-01-04	WRIT BRANCH	(Seat

0			20594 /2014					H (DIVI SION BENCH -1)	t No - 10 4)
4 1 1	24378 /2024	13.03.2 024	ABLAP L- 1290/ 2024	P K MOHANTY	GENE RAL		Order Dtd. 2024- 03-06		(S ea t No - 10 4)
4 1 2	24381 /2024	13.03.2 024	CONTC - 1464/ 2017	P K MOHANTY	GENE RAL		Order Dtd. 2024- 01-22	CONTE MPT	(S ea t No - 5)
4 1 3	24383 /2024	13.03.2 024	MACA- 318/2 023	A SARANGI	GENE RAL		Order Dtd. 2024- 03-04	MISC. APPEA L SEC.	(S ea t No - 4)
4 1 4	24384 /2024	13.03.2 024	ABLAP L- 14666 /2017	S S BISWAL	GENE RAL		Order Dtd. 2017- 09-13		(S ea t No - 4)
4 1 5	24386 /2024	13.03.2 024	WP (C) - 13362 /2013	A K BARIK	GENE RAL		Order Dtd. 2024- 02-23	WRIT BRANC H-1	(S ea t No - 30)
4 1 6	24387 /2024	13.03.2 024	CMP- 1544/ 2016	S BARDHAN	GENE RAL		Order Dtd. 2016- 11-29		(S ea t No - 30)
4 1 7	24388 /2024	13.03.2 024	ABLAP L- 2240/ 2021	S BARDHAN	GENE RAL		Order Dtd. 2021- 03-16	CRIMI NAL MISC	(S ea t No - 3)
4 1 8	24390 /2024	13.03.2 024	RPFAM - 40/20	S DASH	GENE RAL		Order Dtd. 2024- 03-11	FIRST APPEA L	(S ea t

			24						No-4)
419	24391/2024	13.03.2024	CRLMA - 258/2022	M D BISWAL	GENERAL		Order Dtd. 2024-03-05	BAIL-1	(Seat No-1)
420	24393/2024	13.03.2024	WP (C) - 34005/2023	G C JENA	GENERAL		Order Dtd. 2023-11-01 Petition, Annexure,	WRIT BRANCH-8	(Seat No-29)
421	24394/2024	13.03.2024	WP (C) - 2520/2014	A K PATRA	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
422	24396/2024	13.03.2024	WP (C) - 2521/2014	A K PATRA	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
423	24398/2024	13.03.2024	WP (C) - 9317/2022	J P KAR	GENERAL		Order Dtd. 2022-05-19 Petition, Annexure,	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
424	24474/2024	13.03.2024	ABLAP L- 1744/2024	S KHATUA	GENERAL		Order Dtd. 2024-03-01		(Seat No-101)
425	24497/2024	13.03.2024	WP (C) - 10534/2021	SARAT KUMAR PRADHAN	GENERAL		Order Dtd. 2021-03-24	WRIT BRANCH-6	(Seat No-35)
42	24530/2024	13.03.2024	WP (C) -	L SAHOO	GENERAL			WRIT BRANCH	(Seat

6			25060 /2023					H (DIVI SION BENCH -3)	t No - 11 8)
4 2 7	24531 /2024	13.03.2 024	CMP- 1378/ 2015	P K JENA	GENE RAL		Order Dtd. 2015- 11- 26Petition,Annexu re,		(S ea t No - 11 8)
4 2 8	24532 /2024	13.03.2 024	WP (C) - 4036/ 2022	M R BARIK	GENE RAL		Order Dtd. 2022- 02- 11Petition,Annexu re,Misc.case,	WRIT BRANC H-6	(S ea t No - 24)
4 2 9	24534 /2024	13.03.2 024	WP (C) - 19261 /2014	P K BARIK	GENE RAL		Order Dtd. 2014- 10-17	WRIT BRANC H-7	(S ea t No - 15)
4 3 0	24536 /2024	13.03.2 024	WP (C) - 1318/ 2024	B BAISAKH	GENE RAL		Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 10 9)
4 3 1	24541 /2024	13.03.2 024	CMP- 1338/ 2018	P K SWAIN	GENE RAL		Order Dtd. 2024- 04-20	WRIT BRANC H-5	(S ea t No - 47)
4 3 2	24544 /2024	13.03.2 024	BLAPL - 12482 /2023	S SAMAL	GENE RAL		Order Dtd. 2024- 01-30	BAIL- 2	(S ea t No - 7)
4 3 3	24548 /2024	13.03.2 024	BLAPL - 12404 /2023	S SAMAL	GENE RAL		Order Dtd. 2024- 01-30	BAIL- 2	(S ea t No - 7)
4	24551	13.03.2	CRLMC	M R BARIK	GENE		Order Dtd. 2024-	CRIMI	(S

3 4	/2024	024	- 4412/ 2023		RAL		02-28	NAL MISC	ea t No - 4)
4 3 5	24556 /2024	13.03.2 024	BLAPL - 8181/ 2019	B K BEHERA	GENE RAL		Order Dtd. 2019- 11-05	BAIL- 2	(S ea t No - 12)
4 3 6	24558 /2024	13.03.2 024	OJC- 5584/ 1995	D NAYAK	GENE RAL		Order Dtd. 2008- 07-29		(S ea t No - 12)
4 3 7	24600 /2024	13.03.2 024	CRREV - 625/1 983	A K SAHOO	GENE RAL		Order Dtd. 1986- 09-19		(S ea t No - 12)
4 3 8	24608 /2024	13.03.2 024	MATA- 171/2 017	R. K. DEHURY	GENE RAL		Order Dtd. 2022- 01-06	FIRST APPEA L	(S ea t No - 2)

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